

14.50 hrs.

**Title:** Introduction of the Advocates' Welfare Fund Bill, 2001.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING

(SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a welfare fund for the benefit of advocates and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : Shri Varkala Radhakrishnan is absent.

The question is :

"That leave be granted to move for leave to introduce a Bill to provide for the constitution of a welfare fund for the benefit of advocates and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce\*\* the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt. 24.7.2001

\*\* Introduced with the recommendation of the President.